

in the Research institutions, one in the Public Sector Undertaking and 7 in the Medical College/Hospitals.

Installation of IBM computer at Hyderabad

958. SHRIMATI RENUKA CHOWDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a giant sized IBM computer is being installed in Hyderabad; and

(b) what is the name of the beneficiary of this computer and by when it is likely to be put into operation?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL):

(a) No Sir, the Government is not aware of any giant sized IBM computer being installed in Hyderabad.

(b) Does not arise.

Clearance of Madhya Pradesh Projects under the Forest (Conservation) Act, 1980

959. SHRI AJEET PRAMOD KUMAR: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 270 given in the Rajya Sabha on the 24th April, 1986 and state:

(a) what are the details of the six cases of Madhya Pradesh Government reported to be pending clearance under the Forest (Conservation) Act, 1980;

(b) what formalities are yet to be completed by the Government of that State for their clearance; and

(c) what steps are being taken to expedite their clearance by the Central Government under the said Act?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI: (a) The details are:—

(1) Bodhghat Hydro-electrical Project in Bastar district.

(2) Bhond Tank Project in Bastar district.

(3) Narmada Sagar Multipurpose project.

(4) Indore-Sarni 400 KV Transmission line.

(5) Matimotinalla Tank Project in Rajnandgaon district.

(6) Laying of gas pipe-line by Gas Authority of India Limited in Guna, Jhabua and Shivpur district.

(b) and (c) Approval of the Central Government for diversion of forest lands for the Indore-Sarni 400 KV Transmission Line, Bhond Tank Project, Matimotinalla Tank project and Laying of gas pipe-line by Gas Authority of India Limited, has since been accorded. In the case of the Bodhghat Hydro-electrical project there is a discrepancy in the number of trees that would be lost. In respect of the Narmada Sagar Multipurpose Project, non-forest lands for compensatory afforestation are to be identified on the ground and an adequate rehabilitation plan is to be formulated by the State Government.

"Suggestion of pollution control measures by the Director, Urban Development Institute"

960. SHRI D.B. CHANDRA GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether Dr. Rashmi Mayur, Director of the Urban Development Institute, Bombay has suggested several strict pollution control measures;

(b) if so, what are the details thereof;

(c) whether Government propose to examine those measures in detail; and

(d) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS: (SHRI Z.R. ANSARI: (a) No report from the Director, Urban Development Institute suggesting pollution control measures, has been received by the Government.

(b) to (d) Do not arise.